

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8985/2013

(Arising out of impugned final judgment and order dated 17/08/2011 in WB No. 32456/1994 passed by the High Court of Judicature at Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD (DEAD) THR LRS & ORS.

Respondent(s)

(With appln. for exemption from filing O.T. and permission to file additional documents)

WITH

SLP(C) No. 8937/2013

(With appln. for c/delay in filing SLP and exemption from filing O.T. and Office Report)

SLP(C) No. 8986/2013

(With Office Report)

Date : 28/04/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.
Ms. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
For M/s. Equity Lex Associates, Adv.

For Respondent(s) Mr. C.U. Singh, Sr. Adv.
Mr. Praveen Jain, Adv.
Mr. Siddharth Jain, Adv.

Mr. Mukesh Verma, Adv.
Mr. Tanmay Agarwal, Adv.
Mr. Vinay Garg, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Nachiketa Joshi, Adv.
Mr. Rajinder Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of order dated 27th October, 2014, list these
matters for final disposal on 2nd August, 2017.

(Anita Malhotra)
Court Master

(Chander Bala)
Court Master